

4. Bahula	-do-	0.6 K
5. Jamuria	-do-	0.4 K
6. Rupnarayanpur	-do-	0.6 K
7. Durgapur Steel	C.DOT	3.5 K
8. Durgapur Industries	C-DOT	2.5 K
9. Siliguri	E-10B	5.5 K
10. Bagdora	E-10B RLU	5.K
11. Kurseong	C.DOT	1 K
12. Kalimpong	C.DOT	1.K

Electronic Exchanges in West Bengal

in West Bengal during 1993-94; and

4481. SHRI JITENDRA NATH DAS:
SHRI SUDARSAN
RAYCHAUDHURI:

(b) if so, the details with location thereof?

Will the Minister of COMMUNICATIONS
be pleased to state:

THE MINISTER OF STATE OF THE
MINISTRY OF COMMUNICATIONS (SHRI
SUKH RAM): (a) Yes, Sir.

(a) whether the Government propose to
set up new electronic telephone exchanges

(b) Details with locations are given in the
attached statement.

STATEMENT

*New electronic telephone exchanges planned to be set up
during 1993-94 in West Bengal*

S. No.	Exchange	District
1.	Beldkhal	24-Parganas (South)
2.	Charghat	24- Parganas (North)
3.	Thakurnagar	24-Parganas (North)
4.	Raskunda	Midnapore
6.	Nayagram	Midnapore

<i>S. No.</i>	<i>Exchange</i>	<i>District</i>
7.	Anandanagar	Purulia
8.	Banduan	Purulia
9.	Puncha	Purulia
10.	Joydeb	Birbhum
11.	Binulia	Birbhum
12.	Amdahara	Birbhum
13.	Margram	Birbhum
14.	Bardighi	Burdwan
15.	Palla Road	Burdwan

Foreign Aid for Flood Control to Assam

4482. SHRI UDDHAB BARMAN
SHRI SHIVRAJ SINGH
CHAUHAN.

Will the Minister of WATER RESOURCES be pleased to state

(a) whether proposals to control the flood and erosion by rivers with foreign assistance are pending for approval with the Union Government specially for Assam and Madhya Pradesh; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & HOUSING: (a) No, Sir.
THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P K THUNGON): (a) No, Sir.

(b) Does not arise.

Resignation of Pilots

4483 SHRI RAM NAIK Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) the number of A-320 pilots who resigned during 1990-91, 1991-92 and 1992-93,

(b) whether it is mandatory for the Indian Airlines pilots to seek "no objection certificate" (NOC) from the management before joining other airline,

(c) if so, the details thereof,

(d) the number of A-320 pilots who resigned after the issue of above order;

(e) whether the NOC was issued to all of them, and

(f) if not, the action taken against those who joined other airline without obtaining the NOC?